

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.11.2021 (MONDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A. No. 2474 of 2021 in Comp. App. (AT) No. 86 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2

### **For Directions**

2.	Comp. App. (AT) (Ins) No. 63 of 2020	Rita Dixit Vs. Dhirendra Nath & Ors.	S.K. Nanda	Vaibhav Tyagi-R1 to R6
3.	Comp. App. (AT) (Ins) No. 04 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	Sumit Kansal-R1 Senu Nizar-R2
4.	Comp. App. (AT) (Ins) No. 532 of 2021	Sanket Sandeep Chinchankar Vs. Alpine Stampings & Ors.	Mithun Shashank	Agam H Maloo-RP Rakesh Tulsyan

### **For Admission (Fresh Cases)**

5.	Comp. App. (AT) (Ins) No. 843 of 2021	Vijay Pitamber Lulla Vs. B.D. Agarwal & Anr.	Chaitanya B. Nikte	Vijay Lulla
6.	Comp. App. (AT) (Ins) No. 867 of 2021 & I.A No. 2315 of 2021	Greater Noida Industrial Development Authority Vs. Prabhjit Singh Soni & Anr.	U.N. Singh	Prabhjeet Singh Soni
7.	Comp. App. (AT) (Ins) No. 868 of 2021 & I.A No. 2317 of 2021	Greater Noida Industrial Development Authority Vs. Anand Sonbhadra	U.N. Singh	Nipun Gautam-R1

8.	Comp. App. (AT) No. 133 of 2021	Madhav Acharya Vs. Union of India & Anr.	Nithin Chowdary Pavuluri	
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**For Admission (After Notice)**

9.	Comp. App (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
10.	Comp. App. (AT) No. 128 of 2021	Aurore Life Sciences Private Ltd. Vs. Dayakar Reddy Mallu & Ors.	Nirav Shah	Kumar Kislay Anjali Anchayil Mehek Khurana-R1
11.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari- R1
12.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director.  <b>With</b>	Honey Satpal	Zoheb Hossain Agni Sen-R1
13.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1
14.	Comp. App. (AT) (Ins) No. 346 of 2021	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
15.	Comp. App. (AT) (Ins) No. 591 of 2021	Usha Sharma Director of Suspended Board of Directors Ganaya Commodities Pvt. Ltd. Vs. Avneet Goyal & Anr.	Anurag Ojha	Abhishek Parihar- R2

**For Hearing**

16.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Abhishek Anand Abhijeet Sinha Sumit Bindal-R1 Kunal Kanungo Atishay Jain
17.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora Eshan Kumar Siddharth Arnav Vidyarthi Aditya Maheshwari

<b>18.</b>	Comp. App. (AT) (Ins) No. 981 of 2020	Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	Jayant Mehta Aditya Ghadge AT Patra Karan Khaitan
<b>19.</b>	Comp. App. (AT) (Ins) No. 91 of 2021	Noida Special Economic Zone Authority Vs. Manish Aggarwal (Resolution Professional) & Ors.	Anshul Rawat	Abhishek Anand-R1 & R2 Kunal Godhwani-R3 Mohak Sharma

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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**